

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:1571  
ANSWERED ON:02.12.2005  
WELFARE SCHEMES FOR MINE WORKERS  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government has considered any proposal/scheme for welfare of mine workers in the country, especially in Gujarat;
- (b) if so, the details thereof;
- (c) the time by which this proposal/scheme is likely to be implemented, and
- (d) the details of assistance being provided for the welfare of the mine workers in the country, State-wise, especially to Gujarat?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYANA RAO)

(a) to (c): For the welfare of workers engaged in iron ore, manganese ore, chrome ore, limestone, dolomite and mica mines, Government have enacted three Welfare Fund Acts namely, Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976; Limestone & Dolomite Mines Labour Welfare Fund Act, 1972; and Mica Mines Labour Welfare Fund Act, 1946.

Several schemes have been formulated under those funds to provide welfare in the sphere of health, education, housing, recreation and water supply. In the health sphere, seven hospitals and 62 static/static-cum mobile dispensaries are functioning to look after the medical care of the mine workers and their families, out of which four dispensaries are functioning in the State of Gujarat under the Limestone & Dolomite Mines Labour Welfare Fund. The hospitals cater to the general health care of the mine workers. For major diseases like Heart, Kidney and Cancer, cost of treatment taken in recognised hospitals are reimbursed to extent of Rs. 1.30 lakh for heart ailment, Rs.2.00 lakh for kidney ailment and without any limit for cancer ailment. For minor illness like Hernia, Appendectomy, Prostate, Ulcer, Gynaecological disease etc. a maximum of Rs. 30,000 in each case is reimbursed. For treatment of TB there exists scheme for reservation of beds in TB hospitals/Sanatoriums apart from reimbursement of cost of domiciliary treatment of TB. Maternity benefit amounting to Rs.1000/- is given to female worker for first two deliveries. Hospital/dispensaries for the workers run by mines managements are given grant in aid for running/maintenance of such hospital/dispensaries and purchase of equipment and Ambulance Vans.

In the sphere of education, scholarships ranging from Rs.500/- for students studying in class V to Rs. 8000/- for professional courses, per annum is paid to the children of mine workers. For purchase of uniforms, books etc. stipend of Rs.250/- per annum is given to the children of mine workers studying in classes I to IV. Under Revised Integrated Housing Schemes, subsidy of Rs.40,000/- per tenement is granted for construction of a house by the mine worker. Grants are given to the mines management for organizing sports, games, social and cultural events in the mining colonies.

- (d) The data regarding assistance provided for welfare of the mine workers in the country is not maintained State-wise.